

CORAM : H.H.J. SHRI M. S. AZMI

(Court no.1)

DATE : 19th October 2020. - CIVIL

Sr. No	Suit no.	Parties Name	Stage	Next Date
1	SU-139/20	Asmita Milind Pradhan Vs Atul Deshpande	Settlement	
2	SU-4497/10	Baburay P. Salunke V/s. Lok Housing And constructions Ltd.	Time Bound Matter	
3				
4				
5				
6				
7				
8				
9				

Sheristedar/ (C.R N0.01)

CORAM : H.H.J. SHRI M. S. AZMI

(Court no.1)

DATE : 19th October 2020. - CRIMINAL

Sr. No	Sessions Case	Parties Name	Stage	Next Date
1	SC – 760/13	State Mahim P. Stn V/s. Rakesh Nandkumar Patil & 3 Ors.	Judgment	
2	SC – 378/17	State Mahim P. Stn V/s. Ravindra @ Babu Patil	Judgment	

Sheristedar/ (C.R N0.01)

CORAM : H.H.J. SHRI M. S. AZMI

(Court no.1)

DATE : 20th October 2020.

Sr. No	Suit no.	Parties Name	Stage	Next Date
1	SU-5107/07	Devang Champaklal Goradia V/s. Krishan K. Punjabi & Anr.	Judgment	
2				
3				
4				
5				
6				
7				
8				
9				

Sheristedar/ (C.R N0.01)

CORAM : H.H.J. SHRI M. S. AZMI

(Court no.1)

DATE : 21st October 2020.

Sr. No	Suit no.	Parties Name	Stage	Next Date
1	SU – 4343/13	Salim Fakir Inamdar V/s. Hasan Fakir Inamdar & Ors.	Framing Issues	
2	SU- 1196/17	V. Srinivasan V/s. Al-Kabeer Exports Pvt. Ltd. & Ors.	Ch/sum Orders	
3				
4				
5				
6				
7				
8				
9				

Sheristedar/ (C.R N0.01)

CORAM : H.H.J. SHRI M. S. AZMI

(Court no.1)

DATE : 22nd October 2020. - CIVIL

Sr. No	Suit no.	Parties Name	Stage	Next Date
1	SU-7577/81	Sanghavi Construction Co. V/s. Bhagwandas Ramdas & ors.	Arguments	
2	SU-8972/00	P.K. Shah V/s. N.P. Khetan	Arguments	
3	SU-7464/01	A.P. Unwalla & Ors. V/s. The Board of Trustees of the Mumbai Port Trust	Arguments	
4	SU-1928/19	Atul Ashar V/s. Surya Darshan Co. Op. Housing Society Ltd.	N/M order	
5				
6				
7				
8				
9				

Sheristedar/ (C.R N0.01)

CORAM : H.H.J. SHRI M. S. AZMI

(Court no.1)

DATE : 23rd October 2020. - CIVIL

Sr. No	Suit no.	Parties Name	Stage	Next Date
1	SU-327/90	Dattatray Jayaram Jadhav V/s. Nandu Nalavade & Anr.	Arguments	
2	SU-203/17	Mrs. Meena Premdas Nagrale V/s. Mr. Kiran Raghunath Dixit & Ors.	Framing Issues	
3	SU-1311/17	Mrs. Hetal Dilip Desai V/s. MAX Life Insurance Co. Ltd. & Anr.	Framing Issues	
4				
5				
6				
7				
8				
9				

Sheristedar/ (C.R N0.01)

CORAM : H.H.J. SHRI M. S. AZMI

(Court no.1)

DATE : 23rd October 2020. - CRIMINAL

Sr. No	Sessions Case	Parties Name	Stage	Next Date
1	SC – 983/04	State of Maharashtra V/s. Smt. Gajara Ram Jadhav	Arguments	
2	SC – 984/04	State of Maharashtra V/s. Smt. Farida Shaid Ahemed	Arguments	

Sheristedar/ (C.R N0.01)